

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 162 OF 2015 &
IA NOS. 260 & 314 OF 2015
& IA NO. 109 OF 2016**

Dated: 22nd February, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

Adani Power Maharashtra Ltd.

....Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission &Anr.

....Respondent(s)

Counsel for the Appellant(s)

:

Mr. Amit Kapur
Ms. Poonam Verma
Mr. Gaurav Dudeja

Counsel for the Respondent(s)

:

Mr. Buddy A Ranganadhan
Mr. Raghu Vamsy for R-1

Ms. Deepa Chawan
Mr. Nirav Shah
Ms. Ramni Taneja for R-2

ORDER

We have heard learned counsel for the parties.

List the matter for further hearing on **11.03.2016.**

**(I.J. Kapoor)
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)
Chairperson**